

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Customs Appeal No. 10086 of 2021

(Arising out of JNM-CUSTOM-000-APP-56-57-20-21 dated 18/12/2020 passed by
Commissioner of CUSTOMS (PREVENTIVIVE) JAMNAGAR (PREV))

HARIYANA SHIP BREAKERS LTD

G-1, Atlanta, Plot No. 2717-72/C, Atabhai Road, Bhavnagar,
Gujarat-364002.

.....Appellant

VERSUS

COMMISSIONER OF CUSTOM-JAMNAGAR (PREV)

Sharda House, Opp/ Panchwati,
Bedi Bunder Road, Jamnagar

.....Respondent

APPEARANCE:

None appeared for the appellant
Shri A R Kanani, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 01.08.2024
DATE OF DECISION: 27.08.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10085 of 2021.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)